

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

SPECIAL LEAVE PETITION (CIVIL) Diary No.13054/2023

(Arising out of impugned final judgment and order dated 13-03-2023 in WC No.31621/2022 passed by the High Court of Judicature at Allahabad)

THE STATE OF UTTAR PRADESH & ORS.

Petitioner(s)

VERSUS

OMPAL & ORS.

Respondent(s)

Date : 28-03-2023 This petition was MENTIONED today.

CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE PAMIDIGHANTAM SRI NARASIMHA
HON'BLE MR. JUSTICE J.B. PARDIWALA

For Petitioner(s) Mr. V.K. Shukla, Sr. Adv. (Mentioned by)
 Mr. Adarsh Upadhyay, AOR
 Mr. Aman Pathak, Adv.
 Ms. Pallavi Kumari, Adv.

For Respondent(s)

UPON being mentioned the Court made the following
O R D E R

- 1 On mentioning, the matter is taken on Board.
- 2 List the Special Leave Petition on 10 April 2023 before the appropriate Bench subject to the curing of defects.
- 3 On 4 April 2023, when the matter comes up before the High Court, the Division Bench is requested to place it on a date beyond 10 April 2023.

(CHETAN KUMAR)
A.R. -cum-P.S.

(SAROJ KUMARI GAUR)
Assistant Registrar